

[English]

Assocham Suggestion for Blanket Import Licence Scheme

9505. SHRI N. J. RATHVA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Associated Chamber of Commerce and Industry has suggested for introducing a blanket import licence scheme to speed up the import of urgent and essential inputs and raw materials;

(b) if so, whether a number of suggestions have been put forward by them in this regard; and

(c) how many of them have been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Yes, Sir.

(b) and (c). At the time of formulation of the Import-Export Policy for 1990-93, a large number of suggestions from various forums, including ASSOCHAM and been received. All these suggestions were considered and those found acceptable have been incorporated in the new Import-Export Policy and Hand Book of Procedures.

Anti-Smuggling Drive on East Coast

9506. SHRI DHARMESH PRASAD VARMA: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have formulated a scheme for anti-smuggling drive on the East coast; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). the anti-smuggling drive throughout the country including that on the East Coast has been intensified. Close co-ordination between all the agencies concerned in the detection and prevention of smuggling on the East Coast is to be maintained. sophisticated equipment like: night vision binoculars and self-loading rifles as well as Customs patrol craft and vehicles will be provided where considered necessary. The intelligence gathering machinery has been strengthened with the establishment of Regional Units of the Directorate of Revenue Intelligence at Bhubaneswar and Hyderabad.

[Translation]

Seized Goods at Delhi Airport

9507. DR. BENGALI SINGH: SHRI PYARELAL KHANDELWAL:

Will the Minister of FINANCE be pleased to state:

(a) the details and value of seized goods from passengers at Indira Gandhi International Airport and Palam Airport since 1989 till date;

(b) the value of goods which have not been sold so far; and

(c) the reasons for delay in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Details of goods seized from passengers at Indira Gandhi International Airport and Palam airport from 1.1.1989 to 30th April, 1990 are given in the table below.